GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6482 ANSWERED ON:06.05.2015 ADVISORY COMMITTEES Ram Mohan Naidu Shri Kinjarapu

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government in consultation with State Governments has constituted National/State/District level Advisory Committee(s) to suggest on the issues relating to the Sarva Siksha Abhiyan; and
- (b) if so, the details thereof along with the composition of each such committee?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): Section 33 & 34 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for the constitution of a National Advisory Council (NAC) at the Central level and a State Advisory Council (SAC) at the State level to advise the respective Central and State Governments on the effective implementation of the RTE Act. Sarva Shiksha Abhiyan (SSA) is implemented in accordance with the provisions of Right of Children to Free and Compulsory Education (RTE) Act, 2009 to univer-salize elementary education across the country.
- (b): RTE rules, 2010 notified by the Central Government specifies the composition of the National Advisory Council, with the Minister of Human Resource Development, Government of India as the Chairperson and fourteen members. 32 States/UTs have notified their State Advisory Councils with Minister-in-charge, School Education of the State, as the Chairperson and fourteen members.